GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1583

TO BE ANSWERED ON THE 2ND JULY, 2019/ ASHADHA 11, 1941 (SAKA)

MURDER AND SNATCHING CASES IN NCR

1583. ADV. ADOOR PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken note that murder and snatching cases are increasing in the National Capital Region;
- (b) the number of cases reported during the last three years and the current year; and
- (c) the details of the preventive measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) to (c): In the National Capital Region (NCR) areas, other than National Capital Territory (NCT) of Delhi, the primary responsibility with respect to 'Police' & 'Public Order' lies with the State Governments concerned, as per the Seventh Schedule to the Constitution of India.
- 2. As far as NCT of Delhi is concerned, there has been a steady decline in incidents of snatching during the last three years (2016 to 2018). There is no trend in the cases of murders during this period. The

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number of murder and snatching cases registered by Delhi Police during the last three years and the current year (upto 31.05.2019) is as under:

Year	Number of cases	Number of cases of
	of Murder	Snatching
	registered	registered
2016	528	9571
2017	487	8231
2018	513	6932
2019 (upto 31.05.2019)	211	2812

3. Delhi Police has instituted a number of measures to both prevent and expeditiously detect crimes. These include, action against organized crime, arrest/surveillance of notorious criminals, joint group patrolling in vulnerable areas to enhance Police visibility, enhanced focus on beat policing, including through re-organisation of beats, closer surveillance of criminals and citizen-centric policing through 'Jan Sampark' and other community approach programmes.
